

# **SUPREME COURT OF INDIA**

**Dated: 04.01.2024**

<b>Sl. No.</b>	<b>Subject matter dealt with by the Committee</b>	<b>Composition of the Committee</b>
1.	Finance Committee	1. Hon'ble Mr. Justice Sanjiv Khanna 2. Hon'ble Mr. Justice B.R. Gavai 3. Hon'ble Mr. Justice Surya Kant
2.	Departmental Promotion Committee of Gazetted Officers	1. Hon'ble Mr. Justice Sanjiv Khanna 2. Hon'ble Mr. Justice B.R. Gavai 3. Hon'ble Mr. Justice Surya Kant
3.	Committee for Law Clerks-cum-Research Assistants.	1. Hon'ble Mrs. Justice B.V. Nagarathna 2. Hon'ble Mr. Justice P.S. Narasimha 3. Hon'ble Mr. Justice K.V. Viswanathan
4.	Staff Welfare Committee	1. Hon'ble Mr. Justice B.R. Gavai 2. Hon'ble Mr. Justice Sudhanshu Dhulia 3. Hon'ble Mr. Justice J.B. Pardiwala
5.	Library Committee	1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice P.S. Narasimha
6.	Security Committee	1. Hon'ble Mr. Justice Sanjiv Khanna 2. Hon'ble Mr. Justice Abhay S. Oka 3. Hon'ble Mr. Justice Vikram Nath

7.	Building & Precinct Supervisory Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Sanjiv Khanna</li> <li>2. Hon'ble Mr. Justice B.R. Gavai</li> <li>3. Hon'ble Mr. Justice Surya Kant</li> <li>4. Hon'ble Mr. Justice Vikram Nath</li> <li>5. Hon'ble Mrs. Justice B.V. Nagarathna</li> </ol>
8.	Committee for Supreme Court Guest House	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice B.R. Gavai</li> <li>2. Hon'ble Mr. Justice Surya Kant</li> </ol>
9.	Committee for Advocates-on-Record Examination	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Surya Kant</li> <li>2. Hon'ble Mr. Justice C.T. Ravikumar</li> <li>3. Hon'ble Mr. Justice K.V. Viswanathan</li> </ol>
10.	Committee for Supreme Court Rules	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Sanjiv Khanna</li> <li>2. Hon'ble Mr. Justice P.S. Narasimha</li> </ol>
11.	Committee for PIL Matters.	<ol style="list-style-type: none"> <li>1. Hon'ble Ms. Justice Bela M. Trivedi</li> <li>2. Hon'ble Mr. Justice Manoj Misra</li> </ol>
12.	Committee for Accreditation of Legal Correspondents.	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Vikram Nath</li> <li>2. Hon'ble Mr. Justice Ujjal Bhuyan</li> </ol>
13.	Editorial Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Abhay S. Oka</li> <li>2. Hon'ble Mr. Justice P.S. Narasimha</li> </ol>

14.	Committee for allotment of Lawyers Chambers	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice B.R. Gavai</li> <li>2. Hon'ble Mr. Justice Surya Kant</li> <li>3. Hon'ble Mr. Justice J.K. Maheshwari</li> </ol>
15.	Mediation and Conciliation Project Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Sanjiv Khanna</li> <li>2. Hon'ble Mr. Justice M.M. Sundresh</li> <li>3. Hon'ble Mr. Justice P.S. Narasimha</li> <li>4. Mr. Rakesh Khanna, Sr. Advocate</li> <li>5. Member Secretary, NALSA</li> <li>6. Member Secretary, MCPC</li> </ol>
16.	Committee for Amicus Curiae Panel	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Abhay S. Oka</li> <li>2. Hon'ble Mr. Justice P.S. Narasimha</li> <li>3. Hon'ble Mr. Justice J.B. Pardiwala</li> </ol>
17.	Screening Committee for Additional Registrars and above	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Aniruddha Bose</li> <li>2. Hon'ble Mr. Justice A.S. Bopanna</li> <li>3. Hon'ble Mr. Justice Hrishikesh Roy</li> </ol>
18.	Medical Facilities Supervisory Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Surya Kant</li> <li>2. Hon'ble Mrs. Justice B.V. Nagarathna</li> <li>3. Hon'ble Mr. Justice Sudhanshu Dhulia</li> <li>4. Hon'ble Mr. Justice J.B. Pardiwala</li> </ol>
19.	Technology Supervisory Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice P.S. Narasimha</li> <li>2. Hon'ble Mr. Justice K.V. Viswanathan</li> </ol>

20.	Committee for Family Court matters.	<ol style="list-style-type: none"> <li>1. Hon'ble Ms. Justice Hima Kohli</li> <li>2. Hon'ble Mrs. Justice B.V. Nagarathna</li> </ol>
21.	Bar Grievance Redressal Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Sanjiv Khanna</li> <li>2. Hon'ble Mr. Justice B.R. Gavai</li> <li>3. Hon'ble Mr. Justice Surya Kant</li> <li>4. Hon'ble Mr. Justice Vikram Nath</li> <li>5. Hon'ble Ms. Justice Hima Kohli</li> </ol>
22.	Committee to oversee scanning, digitization and preservation of case records.	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice P.S. Narasimha</li> <li>2. Hon'ble Mr. Justice J.B. Pardiwala</li> </ol>
23.	Child Welfare Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mrs. Justice B.V. Nagarathna</li> <li>2. Hon'ble Mr. Justice J.B. Pardiwala</li> </ol>
24.	Committee for cultural events.	<ol style="list-style-type: none"> <li>1. Hon'ble Ms. Justice Hima Kohli</li> <li>2. Hon'ble Mr. Justice Satish Chandra Sharma</li> </ol>
25.	Committee for Model Case Flow Management Rules for Trial Courts, District Appellate Courts, High Courts and to suggest a plan for reduction of arrears in the High Courts and District Courts.	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Abhay S. Oka</li> <li>2. Hon'ble Mr. Justice Vikram Nath</li> <li>3. Hon'ble Mr. Justice Dipankar Datta</li> </ol>
26.	Committee for Model Case Flow Management Rules for Supreme Court of India and to suggest a plan for reduction of arrears in the Supreme Court of India.	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Sanjiv Khanna</li> <li>2. Hon'ble Mr. Justice Abhay S. Oka</li> <li>3. Hon'ble Mr. Justice P.S. Narasimha</li> <li>4. Hon'ble Mr. Justice K.V. Viswanathan</li> </ol>